PENDENCY REPORT AS ON 16-01-2023				
SI No.	Case Type	Total		
1	ABLAPL- Anticipatory Bail	2849		
2	ADMLS-Admirality Suits.	11		
3	AHO-Appeal Against High Court Order.	30		
4	Application Us 34 of the Act involving International	1		
	Commercial Arbitration			
5	ARBA-Appeals under Arbitration & Conciliation Act	223		
6	ARBP-Petitions under Arbitration & Conciliation Act	36		
7	AS-Admirality Suit.	1		
8	BLAPL-Bail Application.	4119		
9	CEREF-Reference under Central Excise Act.	1		
10	CMAPL-Miscellaneous Applications.	2971		
11	CMPAT-Company Act.	82		
12	CMP-Civil Miscellaneous Petition	2523		
13	COA-Appeals against judgement in Comp.Pet.	20		
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2		
15	CONTAC-Appeals against orders in Civil Contempt	15		
16	CONTAR-Appeals against orders in Crl.Cont.matter	1		
17	CONTC-Cotempt of Court Cases (Civil contempt)	8724		
18	Contempt Petition in Berhampur Bench	2		
19	Contempt Petition in Bhubaneswar Bench	198		
20	Contempt Petition in Cuttack Bench	263		
21	Contempt Petition in Sambalpur Bench	4		
22	CONTR-Proceeding relating to Criminal Contempt	174		
23	COPET-Orginal Petition (Companies Act.)	126		
24	CRA-Criminal Appeals	991		
25	CRLA-Appeal against Judgement/Sentence.	10792		
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1475		
27	CRLMA-Other Miscellaneous Application.	841		
28	CRLMC-Appl.under Sec.482 Cr.P.C.	7400		
29	CRLMP-Criminal Miscellaneous Petition	1054		
30	CRLREV-Criminal Revision.	9394		
31	CRLTR-Original Trial.	1		
32	CRMC-Criminal Miscellaneous Case	25		
33	CRP-Revision Petition.	164		
34	CRREV-Criminal Revision	235		
35	CS(OS)-Civil suits.	1		
36	CUSREF-Reference under Customs Act.	1		
37	CVA-Civil Appeals	3		
38	CVREV-Civil Revision.	15		
39	CVRVW-Civil Review.	19		
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4		
41	EC-Execution Case.	1		
42	ELA-Appeals from Judgement in Election Pet.	14		
43	ELPET-Election Petitions.	26		
44	EXFA-Execution First Appeal.	2		
45	EXOS-Execution Application.	4		
46	EXP-Execution Petition.	27		
47	FA-First Appeal	1085		
48	FAO-First Appeal from Orders.	3311		
49	FA(OS)-FA from Judgement in original suits.	1		
50	GA-Government Appeals	111		

51	GCRLA-Government Appeals	412
52	GUAP-Pet. under Guardianship and Wards Act.	8
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	274
55	JCRA-Jail Criminal Appeals	13
56		
	JCRLA-Jail Criminal Appeal	1136
57	JCRLRV-Jail Criminal Revision.	8
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	935
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5596
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	52
65	MATA-Matrimonial Cases (Appeals)	1048
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	98
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	888
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	61
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	3
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	1
78	Review Petition in Bhubaneswar Bench	78
78	Review Petition in Cuttack Bench	102
80		2129
	RFA-FA from Judgement and Decree in Suit	
81	RPFAM-Revision US 19 of Family Court Act.	1579
82	RSA-Second Appeal from Judgement and Decree.	6760
83	RVWPET-Review Petition.	2077
84	SAO-Second Appeal from Appellate Order.	218
85	SA-Second Appeal	2123
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	165
88	SM-Suo Motu.	43
89	SPA-Sp.Appeal before DB	1
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	546
92	TA-Tax Appeal	11
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	37
95	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	305
96	TRP(C)-Transfer Petition under Sec.24 CPC	854
97	WA-Appeals before DB against SB Judgement	3576
98	WPC(OAB)-Original Application in Berhampur Bench	27
99	WPC(OAC)-Original Application in Cuttack Bench	4320
100	WPC(OA)-Original Application in Bhubaneswar Bench	1850
100	WPC(OAPC)-Original Application (Provisional) in Cuttack	113
101	Bench	115
102	WPC(OAPPC)-Original Application Permission Petition in	52

	Cuttack	
103	WPC(OAS)-Original Application in Sambalpur Bench	97
104	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	354
105	WPC(TAC)-Transfer Application in Cuttack Bench	79
106	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
107	WPC(T)-Temporary Number in Bhubaneswar	15
108	WP(C)-Writ Petition under Art.226 and 227.	63739
Grand Total		161359
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